assistance by way of subsidy will be given to Telecom Service Providers for the wireless infrastructure in rural and remote areas. The scheme is envisaged to be rolled out across India in phased manner during the current Five Year Plan.

## Spectrum Committee's recommendations

3513. SHRI VIRENDRA BHATIA:

SHRI NAND KISHORE YADAV:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the Spectrum Committee's recommendations of charging a flat rate of 3 per cent spectrum charge irrespective of the 2G spectrum held by the operators a contravention to the stand taken by the DOT, MoF and TRAI; and
- (b) if so, the amount of losses incurred by Government in accepting the recommendation of the Spectrum Committee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) The Committee for "Allocation of Access [Global Systems for Mobile Communications (GSM)/Code Division Multiple Access (CDMA) spectrum and pricing" recommended prescribing uniform rate of  $3^{\circ}$ % of Adjusted Gross Revenue (AGR) per annum for spectrum usage charges irrespective of the quantity of spectrum held & the technology. The issue on which the Committee has given its recommendations were already deliberated in detail by Telecom Regulatory Authority of India (TRAI) also while giving its recommendations on "Reviews on license terms & conditions and capping of number of access providers" on 28th August, 2007. Various recommendations are inter-linked or inter-dependend. Therefore, on 7th July, 2009, the Government has sought recommendations of TRAI on the recommendations/comments on the Report of the Committee.

(b) Does not arise in view of (a) above.

## Allocation of Additional Spectrum

3514. SHRI NAND KISHORE YADAV:

SHRI VIRENDRA BHATIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that no one-time entry fee was charged from the GSM operators for allocation of additional spectrum beyond the license mandated 6.2 MHz;
- (b) if so, by when and how much spectrum has been allotted to each of the GSM operator beyond the 6.2 MHz;
  - (c) whether Government proposes to charge one-time fee for such allocation; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir.

(b) The list of GSM operators who have been allotted spectrum beyond 6.2 MHz along with the amount of spectrum and date on which beyond 6.2 MHz spectrum has been allocated is given in the enclosed Statement (See below).

(c) and (d) The Government is considering the proposal of charging one time entry fee for spectrum allocation beyond  $6.2+6.2\,\text{MHz}$ .

Statement

Details of additional Spectrum beyond 6.2 MHz allotted to operators

SI.No.	Service Area	Name of Operator	Date on which additional Spectrum beyond 6.2 MHz was made	Allotted additional spectrum beyond 6.2 MHz in MHz
1	2	3	4	5
1.	Delhi	Bharti	17.07.2002	3.8
		Vodafone	17.07.2002	3.8
		MTNL	06.12.2005	6.2
		IDEA	06.12.2005	1.8
2.	Mumbai	Vodafone	17.07.2002	4.0
		Bharti	21.04.2004	3.0
		MTNL	06.05.2005	6.2
		BPL	13.01.2003	3.8
3.	Kolkata	Bharti	22.01.2005	1.8
		Vodafone	30.06.2004	3.6
		BSNL	10.05.2007	3.8
4.	Chennai	Vodafone	01.06.2006	1.8
		Bharti	20.01.2006	3.0
		BSNL	20.03.2006	3.8
		Aircel	20.01.2006	2.4
5.	Maharashtra	Bharti	14.11.2008	2.0
		Idea	31.12.2003	3.6
		BSNL	27.10.2004	3.8
6.	Gujarat	Vodafone	31.12.2003	3.6
		BSNL	16.05.2005	1.2
7.	A.P.	Bharti	09.02.2004	3.8
		BSNL	20.09.2004	3.8
		IDEA	20.09.2004	1.8

1	2	3	4	5
8.	Karnataka	Bharti	31.12.2003	3.8
		Vodafone	22.01.2005	1.8
		BSNL	05.11.2004	3.8
9.	Tamil Nadu	Bharti	20.01.2006	3.0
		Vodafone	30.07.2008	1.0
		Aircel Ltd.	09.01.2004	3.6
		BSNL	20.09.2004	3.8
10.	Kerala	BSNL	20.09.2004	3.8
		Idea	28.10.2004	1.8
11.	Punjab	Bharti	09.01.2004	1.6
		Spice	09.01.2004	1.6
12.	Haryana	BSNL	12.07.2007	3.8
13.	UP (West)	BSNL	28.01.2006	3.8
		Idea	28.01.2006	1.8
14.	UP(E)	BSNL	28.01.2006	3.8
		Bharti	21.01.2009	1.0
		Vodafone	28.01.2006	2.0
15.	Rajasthan	BSNL	08.06.2006	1.8
		Bharti	23.12.2008	2.0
16.	M.P.	BSNL	10.05.2007	3.8
		IDEA	02.11.2006	1.8
		Bharti	8.01.2007	1.8
17.	West Bengal	BSNL	12.03.2007	1.8
18.	HP	BSNL	12.07.2007	3.8
19.	Bihar	Bharti	09.06.2006	3.0
		Reliance	23.10.2006	1.8
		BSNL	24.08.2006	3.8
20.	Orissa	BSNL	10.05.2007	3.8
		Bharti	16.09.2006	1.8
21.	Assam	BSNL	24.05.2007	3.8
22.	NE	BSNL	10.05.2007	3.8
23.	J&K	BSNL	16.06.2006	1.8